

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1854  
ANSWERED ON:02.12.2011  
NATIONAL TOBACCO CONTROL PROGRAMME  
Joshi Shri Pralhad Venkatesh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government is implementing National Tobacco Control Programme across the country;
- (b) if so, the details thereof alongwith the activities taken thereunder;
- (c) the funds allocated under the programme during each of the last three years and the current year so far, State/ UT-wise;
- (d) whether the Government has received any complaints regarding implementation of the said programme; and
- (e) if so, the details thereof alongwith the action taken/proposed by the Government thereon?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c) The National Tobacco Control Programme (NTCP) was launched in 2007-08 with the objective of enforcing the provisions under "The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003" (COTPA) and creating awareness about the harmful effects of tobacco use. Presently, the NTCP is under implementation in 42 districts of 21 States. The programme broadly envisages the following.

National level

- i. National level public awareness/mass media campaigns for awareness building & for behavioural change through various medium.
- ii. Establishment of tobacco product testing laboratories, to build regulatory capacity, as required under COTPA, 2003.
- iii. Mainstreaming the program components as a part of the health delivery mechanism under the NRHM framework.
- iv. Mainstream Research & Training – on alternate crops and livelihoods with other nodal Ministries.

State level

- i. Dedicated tobacco control cells for effective implementation and monitoring of Anti Tobacco Initiatives.

District level

- i. Training of health and social workers, NGOs, school teachers etc.
- ii. Local IEC activities.
- iii. School programme
- iv. Setting up tobacco cessation centres
- v. Monitoring of tobacco control Act.

The details about the allocation of funds to each States/ UTs are annexed.

- (d) No such complaints have been received.
- (e) Does not arise.